

exports, may I know whether the Government has realised that there will be a big time-lag after the producer goods industries bring out capital goods and further increasing our internal production and exporting them, and can the Government give an idea as to how much of the gap will be filled and how much of the gap will be filled in between the time?

Mr. Speaker: These are all matters of opinion. What is the fact that the hon. Member wants? Next question.

Shrimati Ila Palchoudhuri: May I know how much of this repayment of loan falls due during the next few years on account of the private sector and how much on account of the public sector?

Shri B. E. Bhagat: So far as this particular question is concerned, the statement gives those figures. The private sector is concerned only with regard to deferred payment arrangement and that information is given in the statement.

Mr. Speaker: Next question. **Shri Krishna Chandra:** absent. Next question: **Shri Sugandhi:** absent. **Shri Achar.**

Shri Ashar: No. 778.

Shri B. E. Bhagat: This is in the name of **Shri Sugandhi.**

Mr. Speaker: Yes. **Shri Achar** is also there.

Gold Smuggling

+
*778. { **Shri Sugandhi:**
 { **Shri Agadi:**
 { **Shri Achar:**

Will the Minister of Finance be pleased to state:

(a) whether Government are aware that gold smuggling is going on near about Mangalore fort in South Kanara;

(b) if so, how many cases have been detected during the last two months;

(c) the amount of gold smuggled during this period; and

(d) the action Government has taken or propose to take in the matter?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) Some cases of gold smuggling were detected by the Customs authorities near about Mangalore port in the months of October and November, 1957.

(b) No such case has been detected at or near about that place during the period of December, 1957 to February, 1958.

(c) Does not arise.

(d) Every possible step is being taken to combat such smuggling. Anti-smuggling measures are being progressively tightened. Wherever possible deterrent action by way of

(i) confiscation of goods seized and of vessels, vehicles, or other conveyance used for the removal or concealment of such contraband,

(ii) imposition of fines in lieu of confiscation, and

(iii) imposition of personal penalties;

through departmental adjudication proceedings together with prosecution in appropriate courts of law, is being taken against such smugglers.

Shri Joachim Alva: In next-door North Kanara, very near South Kanara, the Customs people are rather very hard on women who carry only one pair of bangles. I want to know why the Customs are so hard with women crossing into Goa or Karwar territory with only one pair of bangles. It is impounded and they have to pay compensation or duty, whatever it is, in the name of checking smuggling. There are lots of complaints of this kind.

Shri B. E. Bhagat: If the hon. Member gives me a synopsis of the complaints that he has received, I will look into them.

Shri Achar: Are there any prosecutions made?

Mr. Speaker: Any prosecutions launched with respect to smuggling?

Shri B. E. Bhagat: In this particular case?

Mr. Speaker: Yes, in Mangalore and South Kanara

Shri Achar: In Mangalore, not only within the last few months

Shri B. E. Bhagat: I am unable to give this information in this particular case whether precisely there was prosecution, but generally we have launched a large number of prosecutions

Mr. Speaker. Only with respect to this

Shri B. E. Bhagat I want notice for this

Shri Achar My information is that prosecutions were made only with regard to some Arabs, but no persons operating in Mangalore were prosecuted. If so, what is the reason?

Mr. Speaker. He does not have details. The hon. Member will put down a separate question

श्री रघुनाथ सिंह मैं यह जानना चाहता हूँ कि जो कैसेज चल रहे हैं उनमें सब के सब फौरिनस हैं या हिन्दुस्तानी लोग भी हैं ?

श्री ब० ए० भगत अभी जिन पर केस चले हैं उनमें अधिकतर विदेशी ही है, मिडिल ईस्ट कट्रीज के लोग हैं। जहाँ तक हिन्दुस्तानियों का सवाल है उनकी अभी कोई सूचना मेरे पास नहीं है।

Shri Joachim Alva Why has South Kanara suddenly sprung into the picture? Is it a question of change of operations from North Kanara to South Kanara, or is it only a smoke-screen by the smugglers? I want to know the opinion of the Minister on this point

Shri B. E. Bhagat: I think the hon Member

Mr. Speaker: The hon Member wants to know if South Kanara has

produced a separate gang of persons, or they have only migrated

Shri B. E. Bhagat: It is very difficult to say, but it is part of the strategy of the smugglers to shift their operations from place to place. When they find the Custom's preventive measures are tightening, they change to some other place. So, I think they might be operating in South Kanara at a particular period of time

Shri Achar May I know whether any representations were made by certain persons from Mangalore that they were innocent and so on?

Shri B. E. Bhagat I am not aware of that

Caltex Oil Refinery

*779. **Shri B. S. Murthy:** Will the Minister of Steel, Mines and Fuel be pleased to state—

(a) the progress so far made by the Caltex oil refinery at Visakhapatnam,

(b) whether any schemes are being contemplated to make use of the by-products, and

(c) if so, the nature thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The Refinery came on stream on 15-4-1957 and attained full scale operations on 20-12-1957

(b) No, Sir

(c) Does not arise.

Seizure of Smuggled Gold

+
 *780. { **Shri Hem Barua:**
Dr. Ram Subbag Singh:
Shri S. M. Banerjee:
Shri Sarju Pandey.
Shri Prabhat Kar
Shri Muhammed Elias:
Shri Raghunath Singh:
Shri N. E. Munisamy:
Shri Achar:
Shri Ram Krishan.

Will the Minister of Finance be pleased to state

(a) whether it is a fact that at New Delhi Customs authorities have